## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) -577 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Purab Sagar Saini Vs. Radius Synergies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURE

Present:

Ms. Geetesh Meena & Mr. Nitesh Singh, Advocates

Mr. Purab Sagar Saini, Petitioner

## **ORDER**

Notice to the Respondent by all modes including service vide Email at the Corporate Email ID of the Corporate Debtor through the Bench Officer returnable on 15<sup>th</sup> December, 2017. Dasti as well. Affidavit of service be filed.

(S. K. Mohapatra)
Member (T)

(ına Malhotra)

Member (J)